

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1579
TO BE ANSWERED ON 04.03.2020**

WELFARE AND DEVELOPMENT OF SCs AND OBCs

**1579. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI CHHAYA VERMA:
CH. SUKHRAM SINGH YADAV:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry of Social Justice and Empowerment is the nodal authority for the welfare and development of SC/OBC; and

(b) if so, the district-wise statistics of implementation of reservation policy in the allotment of industrial/commercial plots/ cluster/sheds/shops/kiosks/work centres/ agricultural marketing outlets?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): The Department of Social Justice and Empowerment under the aegis of Ministry of Social Justice and Empowerment is mandated to implement the schemes of educational, economic and social empowerment of the people belonging to the Scheduled Castes (SCs) and Other Backward Classes (OBCs).

However, the implementation of the reservation policy is not undertaken by this Department.
